## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 179/2016

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Dwight Gary Gibbs @ Dev Arata Dasa

.....Petitioner

V.

Gostha Bihari Gardens @ Resorts Pvt. Ltd.

.....Respondent

SECTION:

**UNDER SECTION 560(6)** 

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Order delivered on 05.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s)

Mr. Sanjay Mishra & Mr. Geetesh Meena, Advocates

For the ROC Delhi

/RD (NR) Delhi

Mr. Manish Raj, Company Prosecutor

## ORDER

Part heard for 13.09.2017

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

05.09.2017 Vineet